

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.4195
TO BE ANSWERED ON 26TH MARCH, 2025

STORAGE SYSTEMS FOR AGRICULTURAL PRODUCE

4195. SHRI RAJESH NARANBHAI CHUDASAMA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has taken any initiative to develop efficient storage systems (warehouses, godowns, cold stores, integrated cold chains, etc.) at block and regional level for agricultural produce in Gujarat;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): Gujarat is a Decentralised Procurement (DCP) State. The state Government procures, stores and distributes foodgrains as per their National Food Security Act/Other Welfare Schemes requirement. Presently the covered storage capacities (owned+hired), including Silo available in Gujarat for the storage of foodgrains are as under:-

S. No	Agencies	Capacity in LMT
1	Food Corporation of India	9.34
2	Central Warehouse Corporation	21.21
3	State Agencies	0.56

Further, the requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and PDS operations for Rice and Wheat mainly. FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired through following schemes:-

1. Private Entrepreneurs Guarantee (PEG) Scheme
2. Central Sector Scheme (CSS)
3. Construction of Silo's under PPP mode
4. Hiring of godown from CWCs/SWCs/State Agencies
5. Hiring of godown through Private Warehousing Scheme (PWS).
6. Creation of godowns under Asset Monetization
